Print

Defective Case Register from 2026-11-05 to 2026-11-05

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/33591/2026	BARSHARANI SAHOO	2026-11-05	1. The name and address of the Informant(O.P.No.2) may be redacted from the Cause Title and the name of the victim in the F.I.R.copy at page 12.
2	D-ABLAPL/33963/2026	AMIT KUMAR SAHU	2026-11-05	Sl.no.of the Petitioner in earlier application to be furnished.
3	D-BLAPL/33738/2026	KURESH PRASAD DASH	2026-11-05	1. Reference certificate is not correctly furnished.
4	D-WPCRL/34137/2026	DEBA KUMAR RATH	2026-11-05	1.Name and address of Detenue should not be mentioned in cause title.
5	D-CRLA/33758/2026	JANMEJAYA KATIKIA	2026-11-05	1. Court Fee of Rs 6/- not paid. 2. Code Not correctly mentioned
6	D-CRP/7740/2026	RAMESH CHANDRA MISHRA	2026-11-05	1) Cause Title Not In Order.Petitioners No-2 to 6 8 to 10 and O.Ps No-1 to 5 9 to 12 added as Parties vice deceased DHr No-2 DHr No-4 and D-1 D-5 respectively but not yet substituted in the Trial Court. 2. Question of Maintainability as the valuation of the suit is less than 5 Lakhs
7	D-MACA/51031/2026	ADAM ALI KHAN	2026-11-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 87 days
8	D-WP(C)/52481/2026	PABITRA KUMAR NAYAK	2026-11-05	i) Sl. no. 4 of the affidavit not correct.
9	D-WP(C)/52477/2026	MANOJ KUMAR MOHANTY	2026-11-05	i) Paragraph sl. no. 23 furnished 2 times in page no. 14 .
10	D-CRLMP/33959/2026	SARAT CHANDRA PADHI	2026-11-05	Nomenclature and code no. to be properly furnished in Petition.
11	D-BLAPL/33831/2026	SUBODH KUMAR MOHANTY	2026-11-05	1. Signature of the Victim/Informant be redacted in F.I.R Copy.
12	D-ABLAPL/33975/2026	KRUSHNA CHANDRA DASH	2026-11-05	1. Synopsis and Date chart not separately paginated. 2. Whether 1st or 2nd.....A.bail application not mention.
13	D-ABLAPL/34115/2026	TARA PRASAD MOHAPATRA	2026-11-05	Page 7 and 8 are not legible
14	D-WP(C)/52858/2026	JYOTI RANJAN KAR	2026-11-05	Date chart not page marked. 2.Page nos.27 28 and 30 not legible. 3.Bar member welfare c.fee of Rs.50/- not paid.
15	D-WP(C)/52905/2026	SUKANTA KUMAR DALAI	2026-11-05	1.Page no.117 not legible.
16	D-ABLAPL/33962/2026	SIDDHARTH GOUTAM DAS	2026-11-05	i)SL no.of the Petitioner in earlier bail application
17	D-BLAPL/34021/2026	RAJENDRA NARAYAN ROUT	2026-11-05	1. Unredacted copy be filed in seal cover.
18	D-CRLMC/33875/2026	SUSHANTA KUMAR JOSHI	2026-11-05	1. Serial numbers not correctly furnished in Index. 2. PS case number not correctly

				furnished in para no.2. 3. Provision of Law not correctly furnished.
19	D-MACA/51038/2026	ADAM ALI KHAN	2026-11-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 230 days
20	D-WP(C)/52929/2026	SUKANTA KUMAR MISHRA	2026-11-05	1.Paragraph 10 of the W.P not filled 2. In I.A affidavit,Sl no 4 information wrongly furnished.
21	D-CRLMC/33668/2026	DEBA PRASAD DAS	2026-11-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexures are not properly mentioned in averments as per Index. 2. Name of PS and PS case number not furnished in the petition.
22	D-CRLREV/30689/2026	RAMANI KANTA PATTANAIK	2026-11-05	Paragraphs not correctly furnished in declaration
23	D-WP(C)/52602/2026	BISWABIHARI MOHANTY	2026-11-05	Synopsis not correctly page marked.
24	D-MACA/52321/2026	ADAM ALI KHAN	2026-11-05	1.Date chart not correctly page marked.2.Page marking of Date chart in Book mark be corrected.
25	D-ABLAPL/33844/2026	PRASANNA KUMAR MISHRA	2026-11-05	One of the Ld. advocates, has not signed the V. nama and has not also furnished the Mobile No.
26	D-WP(C)/52497/2026	ARUN KUMAR PATRA	2026-11-05	Page No.46-51 not legible.
27	D-ABLAPL/33939/2026	JYOTIRMAYA SAHOO	2026-11-05	i) Place of occurrence in page 8 and Address in FIR page 9 to be redacted.
28	D-WP(C)/52548/2026	SASWATI MOHAPATRA	2026-11-05	i) Paragraph sl. no. not properly furnished in petition.II) Name and Sign . of the deponent in Affidavit not tally with C.T., Affidavit , Index and top of the vakalatnama.
29	D-WA/40676/2026	HARA PRASAD RATH	2026-11-05	i) Para no wrongly mentioned in appeal memo. ii) No Authorization by other appellant to swear this affidavit.
30	D-BLAPL/33992/2026	ARIJEET MISHRA	2026-11-05	Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-2. 2) Unredacted copy of Annx-1 and 2 be filed in sealed cover
31	D-WP(C)/53009/2026	SAPAN KUMAR LENKA	2026-11-05	Petitioner nos.5 and 6 fathers name not mentioned.
32	D-WP(C)/52674/2026	SOMANATH NANDA	2026-11-05	1.age of opp.1 wrongly mentioned.2.May be Registered as C.M.P.
33	D-WP(C)/52549/2026	ALOK KUMAR DAS	2026-11-05	I) Paragraph sl. no. 8 and 15 two times furnished in page no.-6 and 9 respectively. ii) Address of the deponent in affidavit not tally with C.T.
34	D-CONTC/52845/2026	SWAGAT KUMAR SAHU	2026-11-05	petitioner No, 2 and 3 not executed in the Vakalatnama.
35	D-WP(C)/49434/2026	SARBESWAR SAHOO	2026-11-05	1. Age of Petitioner No. 2 as mentioned in the V. Nama is not matching with the Cause Title
36	D-MACA/51047/2026	ADAM ALI KHAN	2026-11-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

				1.Period of Delay 34 days
37	D-RSA/45656/2026	PRAVAT KUMAR NAYAK	2026-11-05	1. Period of Delay 27 days.I.A for condonation of delay Not Filed. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
38	D-CONTC/52857/2026	ADV.	2026-11-05	i) District of op not furnished in cause title. ii) Page marked not correctly furnished in anx-1.
39	D-CMP/52533/2026	PRAVASH CHANDRA JENA	2026-11-05	1.Address of Opp.5 6 and 7 not furnished
40	D-BLAPL/34027/2026	BHABANI SHANKAR DASPARIDA	2026-11-05	1. Name of the Victim/ Informant be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover.
41	D-EXP/52928/2026	SIBAPRASAD PATI	2026-11-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-WP(C)/52932/2026	DURGESH NARAYAN RATH	2026-11-05	1.Page 34 to 36 not legible
43	D-WP(C)/52772/2026	AMITABH MISHRA	2026-11-05	1.Annx.1 not neat
44	D-WA/52761/2026	DEBASISH TRIPATHY,A.G.A	2026-11-05	1. OP No 4 in wp (c) . not made party in appeal memo. 2. Being aggrieved para no. not furnished.
45	D-WP(C)/52869/2026	GOPAL KRISHNA NAYAK	2026-11-05	.Receipt Showing Serv.copy To cg not Filed.
46	D-ABLAPL/34103/2026	RABINDRA NATH PANDA	2026-11-05	Disposed date of earlier ABLAPL application not mentioned in the reference certificate. .2) Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
47	D-WP(C)/52763/2026	BIBEKANANDA BAISAKH	2026-11-05	1 In affidavit, Occupation of the deponent not furnished
48	D-RVWPET/52970/2026	DEBASIS TRIPATHY,A.G.A	2026-11-05	i) District petitioner no. 1 2 5 not furnished in cause title. ii) Address of the Honble court wrongly mentioned.
49	D-RSA/48064/2026	SATYANARAYAN MOHAPATRA	2026-11-05	14-NOT PROPERLY INDEXED.
50	D-BLAPL/33750/2026	KURESH PRASAD DASH	2026-11-05	1. Reference certificate is not correctly furnished.
51	D-ABLAPL/34018/2026	SWAGAT KUMAR SAHU	2026-11-05	Unredacted copy of Annx-1 be filed in sealed cover
52	D-MACA/51024/2026	ADAM ALI KHAN	2026-11-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 101 days
53	D-WP(C)/53184/2026	ANJUMAN TRIPATHY	2026-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-ABLAPL/34010/2026	SITANSHU KUMAR DEY	2026-11-05	Annx-3 is missing as per petition and it be filed. Index be corrected accordingly
55	D-WP(C)/52983/2026	KALANDI CHARAN SAHOO	2026-11-05	1.index,Synopsis ,date chart, Prayer not signed

56	D-WP(C)/52669/2026	SUBRAT SATPATHY	2026-11-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-ABLAPL/33979/2026	SUJIT KUMAR SWAIN	2026-11-05	1. Date chart not paginated. 2. Whether 1st or 2nd.....A.bail application not mention.
58	D-WP(C)/52919/2026	DURGESH NARAYAN RATH	2026-11-05	Page nos.34 and 35 not legible.
59	D-WP(C)/52444/2026	ASHOK DAS	2026-11-05	10.II.Subject Code incorrectly Mentioned
60	D-CRLMC/33611/2026	ANSHUMAN RAY	2026-11-05	1. date supervision Note not correctly furnished in para no.8. 2. Annex-11 mentioned in averments neither in Index nor attached with petition.
61	D-BLAPL/33798/2026	SUDHANSU SEKHAR DASH	2026-11-05	1. Annexure 1 is not paginated properly. 2. The Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
62	D-CRLMP/33872/2026	KULDEEP MOHANTY	2026-11-05	i)Execution Misc case mentioned in annexure-2 and annexure-4 does tally with the Petition along with CT.
63	D-ABLAPL/34128/2026	RABI NARAYAN PANDA	2026-11-05	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
64	D-BLAPL/33961/2026	SIDDHARTH GOUTAM DAS	2026-11-05	Page No.7 to 11 not legible.Name of the Trial Court mentioned in Petition not tally with Rejection order
65	D-ABLAPL/33830/2026	SATYA RANJAN MULIA	2026-11-05	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Age of the Petitioner as mentioned in the Cause Title is not matching with the Affidavit and V.nama
66	D-WP(C)/52609/2026	DILIP KUMAR SAHU	2026-11-05	Mobile nos.of Adv.not furnished.
67	D-WP(C)/52605/2026	DILIP KUMAR SAHU	2026-11-05	In Anx-7 date of representation in book mark and petition copy does not tally.
68	D-WP(C)/52608/2026	DILIP KUMAR SAHU	2026-11-05	Mobile nos.of Adv. not furnished
69	D-RSA/50052/2026	SOUMYA MISHRA	2026-11-05	1.Court Fee Rs.2985/- Payable,Paid Rs.2685/-only.D.C.Fee of Rs.300/- to be Paid 2. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
70	D-WP(C)/52318/2026	SURESH KUMAR PANDA	2026-11-05	1. Court fee Rs 18/- deficient in W.P
71	D-WP(C)/52314/2026	SURESH KUMAR PANDA	2026-11-05	1. Advocate clerks welfare fee Rs 2/- to be paid in V.Nama
72	D-CONTC/52862/2026	SWAGAT KUMAR SAHU	2026-11-05	i) Petitioner no. 5 mentioned in cause title does not tally with v. nama. ii) Address of the Honble court not correctly furnished. iii) Year of the wp (c) wrongly mentioned in para no. 1. Put up for SR after removal of defects.
73	D-CRLMP/34009/2026	SUSHANTA KUMAR JOSHI	2026-11-05	Name and Details of Victim/Informant mentioned in annexure need not be disclosed

				and kept in closed cover.
74	D-ABLAPL/33997/2026	JAYADEBA BEHERA	2026-11-05	1. The deponent not authorized by other petitioners to swear on their behalf. 2. Signature of the Informant be redacted in page no.-9 3. Unredacted copy be filed in seal cover.
75	D-ABLAPL/34029/2026	KULDEEP MOHANTY	2026-11-05	Name,address,mobile No. of the victim/informant be redacted from annx-1. 2)Unredacted copy of Annx-1 be filed in sealed cover
76	D-BLAPL/34076/2026	KISHORE KUMAR MISHRA	2026-11-05	1. Synopsis and date chart separately be paginated. 2. Reference certificate not properly furnished
77	D-WP(C)/52607/2026	DILIP KUMAR SAHU	2026-11-05	Mobile nos.of Adv. not furnished
78	D-WP(C)/52745/2026	GOPAL PRASAD JENA	2026-11-05	1. In Annexure-2 rejection order date wrongly furnished at Index
79	D-ABLAPL/33708/2026	ARUN KUMAR BEHERA	2026-11-05	i)PS case no. not properly mentioned in CT. ii) Sl. no. of the petitioner in earlier application be furnished. iii) Name and Address and details of the victim to be redacted and Unredacted copies be kept in a sealed cover. iv) Page nos.10 and 11 are not legible.
80	D-RSA/52711/2026	DEBASISH SAMAL	2026-11-05	C. copy of TC Judgement and Decree not filed.
81	D-WP(C)/52634/2026	GYANA RANJAN NAYAK	2026-11-05	1. In Prayer mentioned sankar saw mill instead of Jain Saw Mill
82	D-WP(C)/52358/2026	BIJAYA KUMAR NAYAK (3)	2026-11-05	Bar welfare c.fee of Rs.50/- and Legal asst.welfare c.fee of Rs.10/- not paid.
83	D-RSA/51253/2026	BAIBASWATA PANIGRAHI	2026-11-05	1.Court Fee Rs.2835/-Payable,Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not paid 3. Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
84	D-CRLMC/33822/2026	SAUVAGYA RANJAN JENA	2026-11-05	1. Put up for SR after filing of Annexure.
85	D-WP(C)/52878/2026	SHIBANI SHANKAR PRADHAN	2026-11-05	1.In index date chart wrongly page marked. 2.Father name of the deponent in cause title and affidavit does not tally.
86	D-WP(C)/52668/2026	DURGESH NARAYAN RATH	2026-11-05	1.Code not indicated in Index.2.Page no.26 not legible.
87	D-ABLAPL/31830/2026	SABYASACHI MISHRA	2026-11-05	1. Page No. 10 and 11 are not legible properly
88	D-ABLAPL/34106/2026	PARTHA SARATHI DAS	2026-11-05	i)Place of Occurrence in page no.6 and Name of village of victim in page no.10 to be redacted.
89	D-ABLAPL/34145/2026	PRASANTA KUMAR NANDA	2026-11-05	Page 12 is not legible
90	D-MACA/52257/2026	SOMNATH ROY	2026-11-05	Period of Delay 611 days. Limitation petition not filed. 1.No court fee paid, but in cause

				title it is mentioned Rs.1/-paid. 2.Statutory deposit not made.
91	D-CRLMC/33586/2026	KARUNAKAR GAYA	2026-11-05	1. Phone number of the victim/ Informant to be Redacted from page no.7.
92	D-WP(C)/51703/2026	ACHYUTANANDA PATTANAIK	2026-11-05	i) Annexure-4 not marked in page 53.ii)Defect reg nomenclature.
93	D-ABLAPL/32702/2026	PRASANNA KUMAR RATH (1)	2026-11-05	1. Paragraphs in the petition are not marked serially.
94	D-CRLMC/33788/2026	ABHISEK AGARWAL	2026-11-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 6.VI.Receipt Showing Serv.copy To Vigilance not Filed. 1. Page no.31to 36 79 80 81 83 88 90 93 to 96 98 to 102 107 to 109 and 142 not legible. 2. Certified copy of Annex-1 not filed.
95	D-CMP/52683/2026	HIMANSU BHUSAN SUTAR	2026-11-05	writ petition/application wrongly mentioned in Index, affidavit at para no. 4.
96	D-WP(C)/52356/2026	PRASHANTA KUMAR NAYAK	2026-11-05	Synopsis and date chart not correctly furnished.
97	D-WP(C)/52975/2026	SUSHANTA KUMAR MISHRA	2026-11-05	1.names of parties not furnished on V.nama
98	D-RSA/51252/2026	BAIBASWATA PANIGRAHI	2026-11-05	1. Court Fee Rs.2010/- Payable,Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. Put up for further S.R after Payment of C.Fee and rectification of defect for computing the period of limitation.
99	D-WP(C)/52610/2026	SAILABALA JENA	2026-11-05	1.Date chart C not page marked. 2.In power wp(c) not mentioned.
100	D-CRLA/33762/2026	JANMEJAYA KATIKIA	2026-11-05	1. Court Fee of Rs 6/-not paid. 2. Code not correctly furnished.
101	D-WP(C)/52714/2026	MANOJA KUMAR KHUNTIA	2026-11-05	i) Name and address of the deponent not tally with C.T.
102	D-WP(C)/53080/2026	CHANDAN SAMANTARAY	2026-11-05	1. Annexure number not correctly furnished in I.A. petition.
103	D-WP(C)/52309/2026	SURESH KUMAR PANDA	2026-11-05	10.II.Subject Code incorrectly Mentioned
104	D-BLAPL/34032/2026	KASHINATH PATTANAIK	2026-11-05	1. Reference certificate not properly furnished.
105	D-MACA/51058/2026	ADAM ALI KHAN	2026-11-05	1. Period of Delay 12 days
106	D-WP(C)/53082/2026	DURGESH NARAYAN RATH	2026-11-05	1. Annexure number not correctly furnished in Prayer of the petition.
107	D-ABLAPL/34089/2026	BIJAY KUMAR MOHANTY	2026-11-05	Name,address,mobile No. of the victim/informant be redacted from annx-1 . 2)Unredacted copy of Annx-1 be filed in sealed cover
108	D-WP(C)/52425/2026	SUBASH CHANDRA SAHOO	2026-11-05	1. Information at Prayer of the I.A wrongly furnished
109	D-WP(C)/52575/2026	SURAJ MOHANTY	2026-11-05	i) Page no. 16 not legible.

110	D-WP(C)/52502/2026	ARUN KUMAR PATRA	2026-11-05	Page No.46-51 not legible.
111	D-ABLAPL/34053/2026	BISWARANJAN DALAI	2026-11-05	i) Petitioner no.2 has not signed in V.nama.
112	D-WP(C)/52860/2026	SISIR DAS	2026-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-BLAPL/33282/2026	AMLAN SHAKTI PAUL	2026-11-05	1. The name of the victim and her mother name being reflected in the Rejection order,it should be kept in sealed cover.
114	D-BLAPL/33906/2026	BIKRAM CHANDRA GHADEI	2026-11-05	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
115	D-MACA/52340/2026	GOPAL CHANDRA SAMANTARAY	2026-11-05	Paragraphs of petition should be numbered numerically and Grounds be numbered alphabetically.
116	D-BLAPL/33976/2026	JAYADEBA BEHERA	2026-11-05	Trial court in the petition does not tally with rejection order
117	D-RSA/50174/2026	SOUMYA MISHRA	2026-11-05	1. Court Fee Rs.7185/-Payable,Claiming for exemption.Caste Certificate Not Filed. 2. C.Fee Payable be corrected in the Memo of Appeal
118	D-WP(C)/52724/2026	SUDHASHREE PASAYAT	2026-11-05	i) Page mark not furnished in Index.
119	D-BLAPL/33709/2026	ARUN KUMAR BEHERA	2026-11-05	1. The name and address of the Victim and her parent may be redacted from F.I.R. copy and chargesheet and Deposition. 2. The unredacted copy of the same may be kept in sealed cover.
120	D-ABLAPL/33964/2026	PRAMOD KUMAR JENA	2026-11-05	1. Name of the Victim/ Informant be redacted in Annexure-2.
121	D-CRLMC/33775/2026	SUNIL KUMAR PANDA	2026-11-05	1. Page 10 repeated twice. 2. Page nos. 22 and 23 not legible
122	D-BLAPL/34079/2026	ACHYUTANANDA PATTANAIK	2026-11-05	1. Name of the Victim be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover.
123	D-CONTC/52837/2026	ADV.	2026-11-05	i)O.P No.3 and 4 of WP(C) not added in the Contempt petition.
124	D-WP(C)/52438/2026	JAMINIKANTA DAS	2026-11-05	1.In affidavit, occupation of the deponent wrongly furnished 2.In declaration under affidavit, no.of paragraphs wrongly furnished. 3. In W.P,Page no 101 to 110 not filled 4. Annexure-6 not legible
125	D-BLAPL/34004/2026	PRATYUSHA NAIDU	2026-11-05	1. Whether 1st or 2nd.....bail application not mention.
126	D-WP(C)/52606/2026	DILIP KUMAR SAHU	2026-11-05	Mobile nos.of Adv. not furnished
127	D-BLAPL/34033/2026	SUSHANTA HARICHANDAN	2026-11-05	1. Synopsis and date chart not separately paginated.
128	D-WP(C)/52767/2026	BIBEKANANDA BAISAKH	2026-11-05	1. In Index, page marking not done correctly in Annexure-3 2. Paragraph 7 of the W.P not filled 3. In declaration under affidavit, no. of paragraphs wrongly furnished. 4. In affidavit, occupation of he deponent not furnished.

129	D-CRLMC/33473/2026	SURYAKANTA DWIBEDI	2026-11-05	1. ANNEX-4 and 5 to be removed from petition. 2. Certified copy of Annex-6 not filed.
130	D-CRLMP/33929/2026	JANMEJAYA KATIKIA	2026-11-05	Nameand Details of Victim/Informant mentioned in annexures need not be disclosed and kept in closed cover.
131	D-ABLAPL/34043/2026	IPSIT AUROBINDO ACHARYA	2026-11-05	Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-2. 2)Unredacted copy of Annx-1 2 be filed in sealed cover
132	D-WP(C)/52553/2026	PRASANTA KUMAR JOSHI	2026-11-05	i) Annexure-2 not marked in page no. 66. ii) A.W.Fund of Rs. 15/- not paid.
133	D-MACA/51062/2026	ADAM ALI KHAN	2026-11-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 139 days
134	D-BLAPL/32968/2026	NIRANJAN MAHARANA	2026-11-05	1. The word similar may be removed form Reference certificate. 2.C.T.case No. mentioned in the Cause Title does not tally with that of Rejection order.
135	D-WA/52764/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-11-05	1. Petitioner no. 8 to 10 and op no. 4 to 8 in wp (c) are not made party in appeal memo. 2. Year of the wp (c) no wrongly mentioned in para no. 1 and 2 of I.A. no. 3362/2026. Put up for SR after removal of defects.
136	D-ABLAPL/33621/2026	SAMBEET PATTANAYAK	2026-11-05	i)Address in page no.8 and 9,Mobile no. in page no.8 and 10 in FIR to be redacted.ii)Unredacted copies be kept in a sealed cover and tagged.
137	D-WP(C)/52716/2026	ARUN KUMAR PATRA	2026-11-05	1. After page 20 21 22 23 another page not page marked
138	D-WP(C)/52756/2026	GOPAL PRASAD JENA	2026-11-05	1. Annexure-4 not attested
139	D-ABLAPL/33715/2026	USHARANI PATI	2026-11-05	i) Reference Certificate not properly furnished. ii) Sl.no.of the Petitioner in earlier application to be furnished.
140	D-CMAPL/22455/2026	ASIT KUMAR CHOUDHURY	2026-11-05	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
141	D-MACA/52586/2026	BISHNU BRATA SINGH	2026-11-05	1.Court fee of Rs.2/- not paid on V.nama.2 .Put up for further SR after Valuation of Appeal and court fee payble correctly furnished.
142	D-ABLAPL/33943/2026	KARTIK CHANDRA TRIPATHY	2026-11-05	i)GR case is kept blank.
143	D-WP(C)/52436/2026	SUBASH CHANDRA SAHOO	2026-11-05	1. In Prayer of I.A, Mentioned Annexure-6 instead of Annexure-5
144	D-WP(C)/53006/2026	ANIMA KUMARI DEI	2026-11-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
145	D-CMP/52480/2026	TUSAR KUMAR MISHRA	2026-11-05	1.Petitioner no.1 not represented.
146	D-CONTC/52599/2026	ADV.	2026-11-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
147	D-CONTC/52786/2026	ADV.	2026-11-05	i) Annexure-3 at Page No.48 does not tally in the Index. Date of order and Year of the case under Annexure-3 does not tally.
148	D-BLAPL/34001/2026	PRATYUSHA NAIDU	2026-11-05	1. Whether 1st or 2nd .....bail application not mention.
149	D-WP(C)/52636/2026	GYANA RANJAN NAYAK	2026-11-05	1. page marking not done in Index in Annexures ,accordingly book mark will be modified
150	D-CRLMC/33639/2026	SEJAL NAYAK	2026-11-05	3-AUTHENTICATION FEE IS DEFICIENT. 1. Paragraphs number not correctly furnished in Declaration. 2. Redacted Neat and Legible copy of page no.11 to be filed. 3. Redacted copy of Annex-5 to be filed.. 4. Authentication Fee Rs.1.10/- to be paid.
151	D-MACA/52615/2026	KAPILA CHARAN NAYAK	2026-11-05	8-CAUSE TITLE NOT IN ORDER. 612 days delay. Limitation petition not filed. Court Fee of Rs.5260/- not paid. Synopsis and date chart be filed in separate sheets. .Name of Appellant 2 and 3 not tally with lower court judgement.
152	D-CRLMC/34061/2026	SAROJ KUMAR ROUTRAY	2026-11-05	1. Serial numbers not correctly furnished in Index.
153	D-WP(C)/52673/2026	SRINIBASH SATAPATHY	2026-11-05	1.Synopsis and date chart not alphabetically paginated
154	D-WA/30136/2026	RAMDAS ACHARY	2026-11-05	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
155	D-ABLAPL/33988/2026	KALINDA KUMAR ROUT	2026-11-05	1. Synopsis and date chart separately be paginated.
156	D-BLAPL/33999/2026	PRATYUSHA NAIDU	2026-11-05	1. Whether 1st or 2nd.....bail application not mention. 2. Deponent relation with the petitioner not clearly mention. 3. Page-7 of Annexure-1 not partially legible. 4. P.S. case no. mismatch in Synopsis and Petition copy.
157	D-ABLAPL/34093/2026	SANJUKTA MUNDA	2026-11-05	i)Reference Certificate not properly furnished.
158	D-FAO/53048/2026	MAHENDRA KUMAR SAHOO	2026-11-05	Legible copy of page no. 23 to be filed.
159	D-CONTC/52907/2026	ADV	2026-11-05	Date of order wrongly mentioned in Index, synopsis, date chart, entire petition
160	D-ABLAPL/34051/2026	JAGABANDHU ROUT	2026-11-05	i)PS no.not correctly mentioned in prayer portion.
161	D-WP(C)/52433/2026	SUBASH CHANDRA SAHOO	2026-11-05	1. In Prayer of I.A mentioned calculation sheet under Annexure-6 instead of Annexure-5
162	D-RSA/50294/2026	SOUBHAGYA SUNDAR DAS	2026-11-05	1.Court Fee Rs.4784.25 Payable,claiming for exemption being L.I.Group.Income Certificate Not Filed.
163	D-RVWPET/52915/2026	ADV.	2026-11-05	1.annx.3 not page marked in index.2.List of dates and events not properly filed.3.Reg.Maintainability of Review

				Petition against order passed in CONTC which is dropped.
164	D-WP(C)/52611/2026	RAJU KUMAR SATPATHY	2026-11-05	In power execution date not furnished.
165	D-CRLMC/33796/2026	PRASANTA KUMAR JENA	2026-11-05	1. Date of order not correctly furnished Sl. no.7 in Index and 1st line of page no.13. 2. Certified copy Annex-2 and 3 not filed.
166	D-ABLAPL/33928/2026	BIJAYA KUMAR BEHERA 1	2026-11-05	1. Page no.10 13 17 and 19 not legible. 2.Reference certificate not properly furnished.
167	D-MACA/52293/2026	RIMJHIMBALA PATI	2026-11-05	17 days delay. Limitation petition not filed. 1.Though no court fee paid, it is mentioned in cause title Rs.1/-paid.3.Nomenclature not mentioned on top of V.nama
168	D-WP(C)/53081/2026	DURGESH NARAYAN RATH	2026-11-05	1. Annexure number not correctly furnished in Prayer of the petition.